## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

WP(Crl) No. 07/2020 CrlM No. 151/2020

Davinder Singh

...Applicant

Through: - Mr. P. N. Raina, Sr. Advocate with Mr. J. A. Hamal, Advocate

v/s

Union Territory of J&K & Anr.

...Non-applicant

Through:- Mr. Aseem Sawhney, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Aseem Sawhney, learned AAG submitted that he has filed objections.

List for consideration on 15.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 12.06.2020 Shammi